

# High Court of Jammu and Kashmir at Jammu

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## ORDER

No:- 069

Dated - 0-11-2016

In pursuance to the Notification No.659 dated 28.12.2012 the following candidates, in order of merit, are hereby appointed as Readers, temporarily, in the grade of Rs PB-2 Rs.9300-34800 + grade pay Rs.4800/-in the High Court of Jammu and Kashmir :-

Sr.No.	Roll No.	Name, Parentage with residential Address	Category	Place of posting
1	2015347	Ms. Varsha Saraf D/o: Shri Vir Ji Saraf, R/o H.No.39, K.C.Doors Mohalla, Lower Muthi, Akhnoor Road, Jammu -181205.	O.M	Registrar Judicial, High Court Wing, Jammu
2.	2015172	Shri Reagan Singh Thakur S/o: Shri Hari Om Singh R/o Alinbass Muthlal, Tehsil Banihal, District Ramban-182145.	O.M.	Registrar Judicial, High Court Wing, Jammu
3.	2015190	Shri Khursheed Ahmad Wani S/o: Shri Ghulam Nabi Wani R/o Brinty Batpora, Drangaypora (P.O.Dialgam), Anantnag-192210.	O.M.	Registrar Judicial, High Court Wing, Srinagar
4.	2015249	Shri Zahoor Ahmad Wani S/o: Shri Gh. Mohammad Wani R/o Dharam-Bugh, Krala-Pora, Wani Mohalla, Chadoora Budgam-190019.	O.M	Registrar Judicial, High Court Wing, Srinagar
5.	2015276	Ms. Rakima Zahoor D/o: Shri Zahoor Ahmad R/o Shirpora, Teh.& District Anantnag-192101.	O.M.	Registrar Judicial, High Court Wing, Srinagar
6.	2015463	Shri Vikas Kumar S/o: Shri Sansar Chand R/o Bagla Teh & District Doda-182202.	R.B.A.	Registrar Judicial, High Court Wing, Jammu
7.	2015264	Ms. Babli Devi D/o Shri Lal Chand R/o Village Proma Jagir, Tehsil Ramnagar, District Udhampur - 182101.	S.C.	Registrar Judicial, High Court Wing, Jammu

The appointment of each candidate, named above shall be subject to the rider that if anything adverse is found against him/her during the course of verification of his/her character, antecedents and the testimonials, his/her appointment shall be liable to be terminated / cancelled.

Further the appointees are hereby directed to join within fifteen days from the date of the issuance of this order and submit their joining report before the Officer shown against each.

By order;



(Ashok Kumar Koul)

Registrar General

00.11.16.

No: 22315-34/GS Dated: 0-11-2016

Copy of the above forwarded to the:-

1. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_

..... for information of His Lordship.

3. Registrar Vigilance, High Court of J&K, Jammu for information.

4. Registrar Judicial, High Court Wing, Jammu/Srinagar.

.....for information and necessary action with the request to impart some refresher training to the appointees about the work and duties and responsibilities of Readers before placing their services at the disposal of the Hon'ble Judges.

5. Chief Accounts Officer, High Court of J&K.

6. Director Information Jammu for publication in the leading Newspapers having wide circulation in the state of J&K.

7. Accounts Officer, High Court Wing, Jammu /Srinagar.

✓ 8. Incharge NIC High Court of J&K for uploading on the High Court website.

9. Shri \_\_\_\_\_.



Registrar General

08.11.16.